Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NET 4 INDIA LIMITED Date of Commencement of Liquidation: 20-09-2024; List of Stakeholders as on Date: 11-12-2024; Name of IP: Niraj Kumar; Process Number: 1; Last 5 digitof registration number: 13586

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	1	14938405	1	14938405				NA
2	Liquidation costs incurred till date		2644001		2644001				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	34	4955423795	34	4955423795				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	15	18371582	15	18371582				Annexure 6
7	Operational creditors (Government Dues)	3	250724183	3	175926390				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	2136018	2	2136018				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		57	10625093465	57	10550295672				